

**Dr. M. M. Das:** It is according to the population of the respective sections—I mean the Scheduled Castes, Scheduled Tribes and Backward Classes. It is on the population basis.

#### DELHI SPECIAL POLICE ESTABLISHMENT

\*1936. **Shri G. L. Chaudhary:** Will the Minister of Home Affairs be pleased to state the number of persons belonging to Scheduled Castes in different categories of the Delhi Special Police Establishment?

**The Deputy Minister of Home Affairs (Shri Datar):** The number of persons belonging to the Scheduled Castes employed in the Delhi Special Police Establishment is ten.

**श्री जी० एल० चौधरी :** क्या यह सही है कि रिजर्वेशन फार शिड्यूल्ड कास्ट के अनुसार यह संख्या कम है ?

**Shri Datar:** There is some misconception regarding the scope of the personnel of the Special Police Establishment. So far as the Police Officers are concerned, Government of India have no cadre; they borrow officers from the States. So far as the administrative part is concerned, we transfer officers and government servants from other Departments and Ministries. So, there is no question of making any reservation specially for the Special Police Establishment.

**Shri Nanadas:** May I know how many are gazetted officers out of these ten?

**Shri Datar:** Out of these ten there are no gazetted officers borrowed from the States.

#### WELFARE SERVICES IN MILITARY HOSPITALS

\*1937. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) the total amount that was spent for the provision of welfare services in Military Hospitals for the benefit of the sick and the wounded during 1953-54: and

(b) what contribution was made during this period from (i) the Flag Day Fund, (ii) the profits of the canteen services, (iii) the sale of articles prepared by patients in Military Hospitals, and (iv) other donations and collections from the annual welfare drive?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) Rs. 74,092.

(b) (i) Rs. 30,000/-.

(ii) Rs. 50,000/-.

(iii) Rs. 3,206/10/6.

(iv) Rs. 406/14/-.

**Sardar Hukam Singh:** Since these services were taken over from the Indian Red Cross Society, do they work under any specific Committee or are run by the Department?

**Shri Satish Chandra:** So far as the persons in welfare services working in Defence hospitals are concerned, the rules and regulations were laid down by the Indian Red Cross Society and they are subject to the Control of the Defence Ministry.

**Sardar Hukam Singh:** Is there a Central service for this purpose, or has every hospital its service manned by its own personnel?

**Shri Satish Chandra:** There is a sanctioned strength of thirty-five welfare officers who are appointed centrally by a board of management consisting of the DGAFMS, a Joint Secretary of Ministry of Defence, and the Director, Medical Services, etc.

**Sardar Hukam Singh:** Are there any non-official organisations whose members are also associated with this Board or it is only an official one?

**Shri Satish Chandra:** I will require notice for that. The Board however is a Central organisation working under the control of Defence Ministry and has its own cadre of officers who work in different hospitals. Their terms and conditions of Service are laid down by the Indian Red Cross Society.

**Sardar Hukam Singh:** Are ad hoc contributions made from the Flag Day